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The High Court of Kerala

Kochi- 682 031  
Dated- 7.12.2018

**Proceedings**

High Court establishment- filling up of the vacancy of Registrar (Judicial), High Court- orders issued.

Read: High Court Proceedings No. A5- 21804/2017 dated 24.11.2018.

**Order No.A5- 101569/2018**

Sri.Mathews K. Nelluvely, Registrar (Finance), High Court on the scale of pay of Rs.89000-120000 with compensatory allowance of Rs.1000/- per month is appointed as Registrar (Judicial), High Court forthwith on the same scale of pay with compensatory allowance at the same rate, vice Smt.N.Jayasree, Registrar (Judicial), High Court, expired while in service. Sri.Mathews K.Nelluvely will take charge of office of Registrar (Judicial) from Sri.A.V.Pradeepkumar, Additional Registrar (General Administration), High Court.

Sri.Mathews K. Nelluvely will hold the full additional charge of Registrar (Finance), High Court until further orders.

(By Order)

  
K. Haripal  
Registrar General

To

The Officers concerned.  
The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)  
The Sub Treasury Officer, Ernakulam.  
The Director and Additional Director, Kerala Judicial Academy, Athani.  
The Deputy Director and Assistant Director, Kerala Judicial Academy, Athani.  
The Joint Registrars, High Court  
The Deputy Registrars, High Court  
The Finance Officer, High Court.  
The Protocol Officer, High Court  
The Public Relations Officer, High Court  
The Private Secretary to the Chief Justice, High Court  
The Assistant Registrars and Chief Librarian, High Court  
The Librarian, Kerala Judicial Academy, Athani  
The Court Officer to the Chief Justice, High Court  
The Additional Public Relations Officer, High Court  
The Personal Assistant to the Chief Justice, High Court  
The Private Secretaries to Judges, High Court  
The Security Officer, High Court  
The Superintendent (Vehicles), High Court  
The Confidential Assistants to the Registrars and  
the Additional Registrar (General Administration), High Court  
The Finance Wing, High Court.  
The IT Section, High Court (for publishing in the High Court website)  
The G (Accounts- I, II & III) Sections, High Court

p.t.o

J.T.

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All Sections, High Court.  
The A1, A2, A3, A4, A6, A7, A8 & A9 seats, High Court  
The Administrative Records Section, High Court  
The File/Stock File

**Copy Submitted to:**                      **The Honourable Judges**